



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE**

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

**COURT NO: 1**

**[DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>- FOR ORDERS -</b>				
1	<a href="#">PIL/14/2024</a> FIXED	NORTH EAST ECO DEVELOPMENT SOCIETY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R DHAR MR. S U AHMED MD. ANARUL ISLAM	GA, ASSAM SC, FOREST SC, REVENUE
2	<a href="#">PIL/52/2024</a> FIXED	METROPOLITAN TRANSPORTS ASSOCIATION AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
3	<b>WITH</b> <a href="#">PIL/46/2024</a>	BENUDHAR DAS <b>Versus</b> UNION OF INDIA AND 4 ORS	MR D K MISHRA MRS R DEKA MR B PRASAD MR. D THAOSEN MR P J BORAH MS F AHMED MR J LOTHAN	GA, ASSAM DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
<b>- ADMISSION WITH NOTICE SERVED - REPLY FILED -</b>				
4	<a href="#">WP(C)/2460/2024</a> CAVT. NO.034620/24,N FIXED	THE UNION OF INDIA AND 4 ORS. <b>Versus</b> KUNDAN KUMAR	MR H GUPTA (C.G.C.)	MR M CHANDA (FOR CAVEATOR) MR S NATH (FOR CAVEATOR) MS R MEDHI (FOR CAVEATOR)
<b>HEARING</b>				
5	<a href="#">C.Ex.App./4/2019</a>	M/S BORBAM TEA ESTATE <b>Versus</b> THE UNION OF INDIA ANR 5 ORS	MR. A K SAHEWALLA	SC, CENTRAL EXCISE
6	<b>WITH</b> <a href="#">C.Ex.App./5/2019</a>	M/S AMGOORIE TEA ESTATE <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE
7	<b>WITH</b> <a href="#">C.Ex.App./6/2019</a>	M/S BOISAHABI TEA ESTATE <b>Versus</b> THE UNION OF INDIA	MR. A K SAHEWALLA MR. W SHARMA	SC, CENTRAL EXCISE

8	<a href="#">WP(C)/4062/2019</a>	UJJAL DUTTA AND 19 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. P K DEVI MR. C P SHARMA	GA, ASSAM S N SARMA MR. K KALITA
9	<a href="#">WP(C)/8682/2019</a>	KRISHNA KANTA DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA MR. U SARMA	SC, N C T E SC, SEC. EDU.
10	<b>WITH</b> <a href="#">WP(C)/7959/2017</a>	PARTHA SARATHI CHOUDHURY and 3 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR. J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
11	<b>WITH</b> <a href="#">WP(C)/840/2018</a>	PRABHASH KUMAR SARMA <b>Versus</b> THE STATE OF ASSAM	MR A R BHUYAN	GA, ASSAM SC, SEC. EDU.
12	<b>WITH</b> <a href="#">WP(C)/5480/2019</a>	IBRAHIM KHAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	MR. I ALAM (SC, N.C.T.E) SC, SEC. EDU.
13	<b>WITH</b> <a href="#">WP(C)/5992/2019</a>	SHAHUD AHMED BARLASKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	MR. I ALAM SC, N C T E SC, SEC. EDU.
14	<b>WITH</b> <a href="#">WP(C)/4250/2020</a>	SYED USUF ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, N C T E SC, SEC. EDU.
15	<b>WITH</b> <a href="#">WP(C)/571/2022</a>	CHAND MOHOMMAD ALI AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.
16	<a href="#">WA/353/2022</a> CAVT. NO.11912/022, FIXED, WITH LCR, CAVT./1191/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	<b>WITH</b> <a href="#">I.A.(Civil)/3281/2022</a> in <a href="#">WA/353/2022</a>	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. <b>Versus</b> THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
17	<a href="#">WP(C)/2495/2022</a> FIXED	LUCY SAWKMIE AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR R ISLAM MS M DEKA	GA, ASSAM M KATAKY (r-7) MR. M MORE MR. A BORPUZARI MR. P K SHARMA
18	<a href="#">WP(C)/1790/2023</a> FIXED	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH	MR. K N CHOUDHURY MR S BORGOHAIN (R- 6) MR. D J DAS (r-2,4) MS N MAHANTA (r-2,4) N GAUTAM (r-2,4) GA, NAGALAND
	<b>WITH</b> <a href="#">I.A.(Civil)/1650/2023</a> in <a href="#">WP(C)/1790/2023</a>	TEPUNOL YORE AND 3 ORS. <b>Versus</b> THE STATE OF NAGALAND AND 5 ORS.	MR D K MISHRA MR B PRASAD MR P J BORAH N GAUTAM (r-2,4)	GA, NAGALAND

19	<a href="#">WP(C)/1414/2024</a> B/O	SMTI MONI GOGOI AND 19 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM MS SABINA AHMED	SC, N C T E SC, EDU
<b>WITH</b>				
20	<a href="#">WP(C)/1591/2024</a>	DHRUBAJYOTI NATH AND 54 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 2**

**[CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/3670/2024</a> B/O	RANJAN BIKASH PEGU <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR P H KONWAR	SC, ELEM. EDU
<b>ORDER (STAY VACATING)</b>				
2	<a href="#">I.A.(Civil)/2530/2024</a> B/O in <a href="#">WP(C)/8448/2019</a>	MOHIDUL ISLAM <b>Versus</b> SUKLAL DEBNATH AND 5 ORS B	MR A ALIM SK	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR S R NAWAZ MR S A REEYAZ SC, BTC
	<b>WITH</b> <a href="#">WP(C)/8448/2019</a>	SUKLAL DEBNATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	J U AHMED MR S R NAWAZ MR S A REEYAZ	SC, HIGHER EDU MR. M U MONDAL (R-5) MS. N NASRIN (R-5) MR. A WAHAB (r-4) MR K ISLAM (R-5) MR A ALIM SK(R-6) SC, BTC
<b>ADMISSION</b>				
3	<a href="#">WP(C)/4500/2020</a> PART-HEARD, FIXED	GAUTAM THAKURIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS. K DEVI MS R BARUAH	SC, AG MR A CHALIHA, SC, FINANCE DEPTT. SC, SEC. EDU. MR. S.R. RABHA, SC, BTC SC, BTADC
4	<a href="#">WP(C)/5498/2021</a> PART-HEARD, FIXED	KANDARPA DAS <b>Versus</b> THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. M K CHOUDHURY MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR MR. M SARMA	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U

5	<a href="#">WP(C)/5428/2019</a> FIXED	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR. M K CHOUDHURY MR K UDDIN MR. A K AZAD MR. A.U. AHMED MS. H SARMA MR. M SARMA	SC, HIGHER EDU GA, ASSAM MR G CHOUDHURY (SC APSC)(R-5) SC, N C HILLS
	<b>WITH</b> <a href="#">I.A.(Civil)/2939/2019</a> in WP(C)/5428/2019	O. ANJANA DEVI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. B U AHMED MR K UDDIN MR. A U AHMED	SC, HIGHER EDU GA, ASSAM SC, APSC SC, N C HILLS
6	<a href="#">WP(C)/4740/2020</a> CAVT. NO.06442/020, FIXED	DR. RUNMONI BORAH PHUKAN <b>Versus</b> THE KRISHNA KANTA HANDIQUI STATE OPEN UNIVERSITY AND 9 ORS	MR S N SARMA SENIOR ADVOCATE MR. R K BORAH MR. R PHUKAN MR. D J DAS MR. K KALITA	SC, HIGHER EDU MR. D GOSWAMI MR. S M BARUAH SC, KKHSOU FOR CAVEATOR
7	<a href="#">WP(C)/2116/2022</a> B/O	MUKUL CHANDRA SARMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM SC, EDU
	<b>WITH</b> <a href="#">WP(C)/3063/2022</a>	PABITRA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
	<b>WITH</b> <a href="#">WP(C)/3072/2022</a>	ELA SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR MR R DAS	GA, ASSAM SC, SEC. EDU.
10	<a href="#">WP(C)/2823/2023</a> B/O	BISWESWAR DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J LASKAR	SC, ELEM. EDU GA, ASSAM SC, SSA
11	<a href="#">WP(C)/3400/2023</a> FIXED	BASANTI RAJKHOWA AND 93 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM M R Sharma	SC, ELEM. EDU SC, SSA
<b>ORDERS</b>				
12	<a href="#">WP(C)/4516/2022</a> FIXED	REKHAMONI BORAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR D DAS MS E NATH	MR. B CHAKRAVARTY(R-5) A SARMA (R-5) SC, EDU SC, K A A C
13	<a href="#">WP(C)/6928/2022</a> B/O	SHAHJAHAN ALI @ MD. SHAHJAHAN ALI <b>Versus</b> THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 13 ORS	MR. J AHMED MS A HUSSAIN MS. N HASINA R BEGUM H G DAISY	MR R ISLAM (R-10 & 13,14) MS. U NANDA (R-10 & 13,14) SC, SEC. EDU.
<b>HEARING</b>				
14	<a href="#">WP(C)/539/2018</a> PART-HEARD, FIXED, WITH WP(C) 724/2009(D/O), WP(C) 1103/2009(D/O)	MUSHARRAF HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR A ALI	DR. B AHMED MR. P J PHUKAN GA, ASSAM MR. N HAQUE (R6, 8 AND 9) MR. K GOGOI (SC, HIGHER EDUCATION DEPT.) MR. A K AZAD (R6, 8 AND 9) MR. A K AZAD (R6, 8 AND 9) MR. S R BARBHUIYA (R6, 8 AND 9) MR M HUSSAIN (R6, 8 AND 9)
	<b>WITH</b> <a href="#">I.A.(Civil)/3087/2018</a> in WP(C)/539/2018	SHRI MINHAZ UDDIN AHMED <b>Versus</b> SHRI MUSHARRAF HUSSAIN AND 8 ORS.	DR. B U AHMED MR. A K AZAD	MR. A R SIKDAR

15	<a href="#">WP(C)/5790/2018</a>	SRI JOGEN CHANDRA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. B GOGOI MR. M A ISLAM MD A ISLAM MR. D BASUMATARY	GA, ASSAM SC, SEC. EDU. SC, FINANCE
16	<a href="#">WP(C)/8202/2022</a> B/O	DIPIKA DEVI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR D N BHATTACHARYYA	MR. D KALITA (R- 5) SC, SEC. EDU. SC, FINANCE
17	<a href="#">WP(C)/1036/2023</a> FIXED	MUKUNDA MADHAB BAISHYA AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU
18	<a href="#">WP(C)/3872/2023</a> FIXED	PROF. DR. ISHRAT HUSSAIN <b>Versus</b> THE VICE CHANCELLOR, NATIONAL LAW UNIVERSITY AND JUDICIAL ACADEMY, ASSAM (NLUJAA) AND 2 ORS	MR H RAHMAN MR I HASIEB MR. B J DAS	MR. K N CHOUDHURY (r-1,2) DR. N BAROOAH (r-1,2) MR. R M DEKA (r-1,2) MS P AGARWAL MR. D J DAS (r-1,2) MS N MAHANTA (r-1,2) N GAUTAM (r-1,2) SC, U G C

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 3**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3283/2024</a>	MADARSAN DAS <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
2	<a href="#">Bail Appln./3286/2024</a>	MD MAINUR RABBANI @ SADDAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
3	<a href="#">Bail Appln./3287/2024</a>	AICHA KHATUN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
4	<a href="#">Bail Appln./3291/2024</a>	NUR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	<a href="#">Bail Appln./3293/2024</a>	KAMRUL ISLAM BARBHUIYA <b>Versus</b> STATE OF ASSAM	MR. R D GUPTA MS. SASWATI KAR	PP, ASSAM
6	<a href="#">Bail Appln./3294/2024</a>	AZIZUL ALI <b>Versus</b> THE STATE OF ASSAM	F. K. AHMED	PP, ASSAM
7	<a href="#">Bail Appln./3295/2024</a>	MUKESH AGARWAL <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM SC, CBI
8	<a href="#">Bail Appln./3298/2024</a>	AKUM CHANG <b>Versus</b> THE STATE OF ASSAM	MRS. R MOMTAZ MRS. ROMA ENGTIPI MR ROBIUL HOQUE	PP, ASSAM
9	<a href="#">Bail Appln./3303/2024</a>	MITHUN DEORI AND ANR <b>Versus</b> STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
<b>MOTION</b>				
10	<a href="#">AB/2673/2024</a> FIXED	PRANJAL MANDAL <b>Versus</b> THE STATE OF ASSAM	MR. M KALITA MS. P BASFORE	PP, ASSAM

11	<a href="#">AB/2777/2024</a> FIXED	PULAK JYOTI KALITA @ JANMONI <b>Versus</b> THE STATE OF ASSAM,	MR G SARMA MR S DEKA	PP, ASSAM
12	<a href="#">AB/2779/2024</a> WITH OFFICE NOTE, FIXED	MANTU DEBNATH <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
13	<a href="#">AB/2837/2024</a>	MASUDUL HASAN AKAND @ MASUD SK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	PP, ASSAM
14	<a href="#">AB/2843/2024</a>	ASHRAFUL HAQUE @ ASHRAFUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN N ISLAM	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">W.P.(Cri.)/13/2023</a> FIXED	JASVEER SINGH <b>Versus</b> THE STATE OF ASSAM	MR. T DEURI MS. D SONOWAL MR. D KONWAR	GA, ASSAM
<b>BAIL HEARING (BA)</b>				
16	<a href="#">Bail Appln./2452/2024</a> WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORDS, FIXED	MD. JANNATUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM MR. H KAKATI	PP, ASSAM
17	<a href="#">Bail Appln./2649/2024</a> WITH SCANNED COPY OF LCR, FIXED	NUR ALOM @ MANGLU <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. S AHMED MS. M. KHATUN MS N AKTAR	PP, ASSAM
18	<a href="#">Bail Appln./2913/2024</a> WITH OFFICE NOTE, FIXED	HABIJUL KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A MOBARAQUE S A AKIB	PP, ASSAM
19	<a href="#">Bail Appln./2963/2024</a> FIXED	JYOTISMAN SARMA <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
20	<a href="#">Bail Appln./2964/2024</a> FIXED	SUMIT BARMAN <b>Versus</b> THE STATE OF ASSAM	MR. J KALITA MR SOHAING	PP, ASSAM
21	<a href="#">Bail Appln./3022/2024</a> WITH OFFICE NOTE, FIXED	MD MOHOR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M AHMED MD I H LASKAR	MR Z ALAM(R-2) MS. S NAZNEEN(R-2) MR. J ISLAM (R-2) PP, ASSAM
22	<a href="#">Bail Appln./3048/2024</a> FIXED	RAFIKUL ISLAM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
<b>BAIL HEARING</b>				
23	<a href="#">AB/1076/2024</a> FIXED	NOWSAD ALI @ NAUSHAD ALI <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
24	<a href="#">AB/1192/2024</a> FIXED, WITH OFFICE NOTE	AHMED ALI @ AHMOT ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD K RAHMAN	PP, ASSAM
25	<a href="#">AB/1221/2024</a> FIXED, WITH SCANNED COPY OF CASE DIARY AND CASE RECORD	SULTAN HUSSAIN @ SULTAN UDDIN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	MR. B HALDAR (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
26	<a href="#">AB/1410/2024</a> FIXED, WITH SCANNED COPY OF CASE DIARY, WITH OFFICE NOTE	MD. KAYADUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	MS. R B BORA (R-2) MS. R B BORA (R-2) PP, ASSAM
27	<a href="#">AB/1618/2024</a> FIXED	MOFIZUL HOQUE @ MANJIL HOQUE <b>Versus</b> STATE OF ASSAM	MR P KATAKI MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM



28	<a href="#">AB/1938/2024</a> FIXED	DHARANIDHAR DAS <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. PP, ASSAM MRS J M KONWAR MR H AGARWAL MR J SINGH	
29	<a href="#">AB/1984/2024</a> FIXED, WITH SCANNED COPY OF CASE DIARY	NUR ALAM MONDAL@ NUR ALOM MANDAL, <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. R ISLAM (R-2) PP, ASSAM
30	<a href="#">AB/2124/2024</a> FIXED	ANSAR ULLAH @ PINKU AHMED <b>Versus</b> THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE	PP, ASSAM
31	<a href="#">AB/2186/2024</a> FIXED	SHRI LAKSHMAN RAY <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR K AGARWAL MR. M DAS MS. P NEOG MR. A DAS	PP, ASSAM SPECIAL PP ASSAM
32	<a href="#">AB/2329/2024</a> FIXED	PRANAB DOLEY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
33	<a href="#">AB/2373/2024</a> FIXED	AJAY DAS @ PANIRAM <b>Versus</b> THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
34	<a href="#">AB/2466/2024</a> FIXED	DINESH CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
35	<a href="#">AB/2598/2024</a> WITH OFFICE NOTE, FIXED	SAMSUL HOQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MAHIBUR RAHMAN MR AZIZUR RAHMAN MS ASFIA AHMED	PP, ASSAM
36	<a href="#">AB/2626/2024</a> FIXED	HIMANGSHU TALUKDAR <b>Versus</b> THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA H P NEOG MD A ISLAM	PP, ASSAM SC, CBI
37	<a href="#">AB/2647/2024</a> FIXED	SRI DEBABRATA SENGUPTA <b>Versus</b> THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
38	<a href="#">AB/2699/2024</a> FIXED	SAKAT ALI <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR S RAHMAN	PP, ASSAM
39	<a href="#">AB/2714/2024</a> WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORD, FIXED	JAHANGIR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S A HUSSAIN MR D J HALOI M.A. ISLAM MR H A RASHID	PP, ASSAM
40	<a href="#">AB/2785/2024</a> FIXED	SRI NURUL HUDA CHOUDHURY @ NH CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR G CHOUDHURY	PP, ASSAM
41	<a href="#">AB/2790/2024</a> FIXED	BIJAY TAMANG @ BIJAY LAMA <b>Versus</b> THE STATE OF ASSAM	MR. A J HAZARIKA MR D HAZARIKA	PP, ASSAM

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024

8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 4**

**[CIVIL BENCH-IV]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">WP(C)/4783/2024</a> FIXED	STUTY REKHA DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	GA, ASSAM MR. D NATH MR P NAYAK SC, GAD SC, PWD
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	<a href="#">I.A.(Civil)/2436/2024</a> FIXED in WP(C)/4940/2023	THE TEWARIPAL ECO DEVELOPMENT COMMITTEE OF EASTERN ASAM WILDLIFE DIVISION AND 2 ORS <b>Versus</b> M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR M R ADHIKARI MS M BORAH	GA, ASSAM MR. N BORAH
	<b>WITH</b> <a href="#">WP(C)/4940/2023</a>	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
<b>ADMISSION</b>				
3	<a href="#">WP(C)/7157/2019</a> FIXED	M/S. COASTAL PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR A KALITA MR. R K BHATRA MR B CHOUDHURY MS R GANGAWAT MS M N KONYAK	MR. P GOSWAMI (R-2,3) MR H K SARMA (R-2,3) ASSTT.S.G.I.
	<b>WITH</b> <a href="#">I.A.(Civil)/2753/2024</a> in WP(C)/7157/2019	M/S. COASTAL PROJECTS LTD. <b>Versus</b> UNION OF INDIA AND 3 ORS.	MR. R K BHATRA	MR H GUPTA
4	<a href="#">WP(C)/7336/2019</a> FIXED	BAPKHAT JIBIKA PATH MEEN MAHAL SAMABAI SAMITI LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S BISWAKARMA MS G DAS MS. A LONGSU	GA, ASSAM
5	<a href="#">WP(C)/6384/2023</a> FIXED	BVG INDIA LIMITED <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. A K SAHU MR. S SAHU MS A ROY	MRS. A GAYAN (R-1 TO R-5) MR B PATHAK (R-6) MS. M SARMAH (R-6) MR B HAZARIKA (R-6) MR V KUMAR (R-6) MS M TIWARI (R-6) DY.S.G.I.

6	<a href="#">WP(C)/6948/2023</a> FIXED	PINTU DEB <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR J DAS MR. S R RABHA	SC, WATER RESOURCE SC, FINANCE
7	<a href="#">WP(C)/958/2024</a> FIXED	JAGADISH DAS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. A M KHAN MR T T MONI MR Z RAHMAN MR S PRODHANI	SC, AFDC
8	<a href="#">WP(C)/5141/2024</a> FIXED	M/S RANJIT KAUSHIK <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY MR. N J KHATANIAR PRAKASH BORAH	GA, ASSAM
<b>ORDERS</b>				
9	<a href="#">Review.Pet./170/2024</a> FIXED, WITH WP(C) 4034/2024(D/O)	TRIBENI CONSTRUCTION LTD <b>Versus</b> M/S BADRI RAI AND COMPANY AND 3 ORS	MR. I CHOWDHURY SR ADV MR T DAS R. CHAUHAN MR R DAS MS A CHOPHY	GA, ASSAM SC, PWD
<b>WITH</b>				
10	<a href="#">WP(C)/4789/2024</a>	M/S BADRI RAI AND COMPANY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. S P SHARMA	MR. I CHOWDHURY SR ADV(R-4) MR T DAS(R-4) R. CHAUHAN(R-4) MR R DAS(R-4) MS A CHOPHY(R-4) SC, PWD
11	<a href="#">WP(C)/2967/2024</a> FIXED	QUIPO OIL AND GAS INFRASTRUCTURE <b>Versus</b> THE OIL INDIA LIMITED AND 2 ORS.	MR. K N CHOUDHURY MR. N BARUAH MR. R J DAS	SC, I O C
12	<a href="#">WP(C)/3832/2024</a> FIXED	MAHALAXMI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
<b>HEARING</b>				
13	<a href="#">WP(C)/1112/2015</a> WITH LCR, FIXED	AKHIL BHARATIYA CHAH MAZDOOR SANGHA <b>Versus</b> THE MANAGEMENT OF M/S BHOUTIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
14	<a href="#">WP(C)/2178/2017</a> FIXED	THE GUWAHATI REFINERY EMPLOYEE CO-OPERATIVE SOCIETY LTD. and 2 ORS. <b>Versus</b> THE STATE OF ASSAM and ANR.	MR.S DAS MR.N BARUAH MS.R T DAS MR.K DAS MR.H GOGOI	MSB DEVI(R-2) GA, ASSAM MR.N K HALOI(R-2) MS.K D SARMAH(R-2) MR. K M HASSAN MR.R SARMAR-2
<b>WITH</b>				
<a href="#">I.A.(Civil)/3788/2018</a> <b>in</b> WP(C)/2178/2017				
15	<a href="#">WP(C)/3872/2017</a> WITH LCR	M/S. PERTABGHUR TEA ESTATE and ANR. <b>Versus</b> HIREN BHUMIJ and ANR.	MR.K GOSWAMI MS.A NEOG	MR. A D GUPTA MR. R SARKAR MR. B DAS
<b>WITH</b>				
<a href="#">I.A.(Civil)/1474/2023</a> <b>in</b> WP(C)/3872/2017				
16	<a href="#">WP(C)/4120/2017</a> FIXED	HIREN BHUMIJ, <b>Versus</b> M/S. PERTABGHUR TEA ESTATE and ANR. SILVER DROP FOOD and BEVERAGES P LTD. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR. A D GUPTA MS B DAS MR.S K KEJRIWAL MR D DEKA MD F FARIDI	MR. K GOSWAMI GA, ASSAM C.G.C. SC, APDCL MRS. A GAYAN MRS.A DASS ASSTT.S.G.I.

17	<b>WITH</b> <a href="#">WP(C)/4113/2017</a>	M/S. SAKSHI AGRO BEVERAGE <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.S K KEJRIWAL MR D DEKA MD F FARIDI MRSS KEJRIWAL	MR B D DAS (R2) GA, ASSAM MR H K SARMA (R2) SC, APDCL MR. P N GOSWAMI MR. D NATH (R2) SC, A E R C ASSTT.S.G.I.
18	<a href="#">WP(C)/6512/2017</a>	SANJIV TEA INDUSTRY PVT. LTD. <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD. and 2 ORS.	MR.B D DAS MR.P BHOWMICK MR.D SAIKIA MS.J RONGPIPI	SC, APDCL MR. P N GOSWAMI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 5**

**[CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	<a href="#">Cont.Cas(C)/541/2024</a> FIXED	RAFIQUL ISLAM AHMED <b>Versus</b> M. K. YADAV AND 3 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	MR. D GOGOI
2	<a href="#">WP(C)/5440/2024</a> FIXED	KAMAKHYA MISHRA AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN	GA, ASSAM
3	<a href="#">WP(C)/5453/2024</a> FIXED	DURGESWAR DEKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM SC, REVENUE
<b>ADMISSION</b>				
4	<a href="#">WP(C)/4821/2018</a> FIXED	SANJAY SINGH GANGOLA <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. N N JHA MR. J KHAN MR. M BERIA MR. K CHOUDHURY	MRS. A GAYAN (C.G.C.) (R-1 TO 7) ASSTT.S.G.I.
5	<a href="#">WP(C)/1937/2019</a> FIXED	PABITRA KUMAR RAY <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S N TAMULI	MR. K K PARASAR (C.G.C.) (R1-R6) ASSTT.S.G.I.
6	<a href="#">WP(C)/3539/2022</a> FIXED	JURI PATHAK <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR M CHANDA MR S NATH	SC, AG MR. D GOGOI (r-2,3,4) MR. D J DAS ASSTT.S.G.I. SC, FINANCE
7	<a href="#">WP(C)/3505/2024</a> FIXED, IN WP(C)/6005/2021 (D/O)	DR. AMATYA BHARADWAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR SISHIR DUTTA MR D J MEDHI	SC, HIGHER EDU SC, APSC
8	<b>WITH</b> <a href="#">WP(C)/3346/2024</a>	NAMITA BORUAH AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC MR. S P CHOUDHURY(R-5) MR. K P PATHAK (R-4) MR K BISWAKARMA(R-5)
9	<b>WITH</b> <a href="#">WP(C)/3356/2024</a>	DR. PLABAN BORA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR S BORTHAKUR MR. N SARKAR MR. A NAYAK	SC, HIGHER EDU SC, APSC MR. K P PATHAK (R-4)

10	<b>WITH</b> <a href="#">WP(C)/3475/2024</a>	NITISH BHARDWAJ <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR S BORTHAKUR MS. P BORAH	SC, HIGHER EDU SC, APSC
11	<b>WITH</b> <a href="#">WP(C)/3525/2024</a>	BISWAJIT SHYAM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR B P BORAH MR P J DUTTA	SC, HIGHER EDU SC, APSC
12	<a href="#">WP(C)/5124/2024</a> FIXED	ORAI TUIME DAIMARI <b>Versus</b> UNION OF INDIA AND 4 ORS	MS. R D MOZUMDAR MR. M SARANIA MR R.BEZBARUAH MR A SARANIA N GOGOI	DY.S.G.I.
<b>ORDERS</b>				
13	<a href="#">I.A.(Civil)/2223/2024</a> FIXED in <a href="#">WP(C)/6909/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR. A SANCHETI MR. R C SANCHETI	MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM DY.S.G.I. SC, AGRI. DEPARTMENT
	<b>WITH</b> <a href="#">WP(C)/6909/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
14	<b>WITH</b> <a href="#">WP(C)/413/2017</a>	DR. SURENDRA KUMAR SAIKIA and ANR. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-2)	GA, ASSAM(AGRI.) C.G.C. MR.B DEKA MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
15	<b>WITH</b> <a href="#">WP(C)/428/2017</a>	GOUTAM KUMAR BORDOLOI and ANR. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR. A D CHOUDHURY MR. A GOGOI MR. D CHOUDHURY MR. P S BHARALI MR. A SANCHETI (P-1,2)	GA, ASSAM MRS. A GAYAN (CGC, R1) MR. R DHAR, ADDL. SR. GOVT. ADVOCATE,ASSAM ASSTT.S.G.I.
16	<b>WITH</b> <a href="#">WP(C)/1875/2017</a>	DR. SURENDRA KUMAR SAIKIA and 3 ORS. <b>Versus</b> THE UNION OF INDIA and 3 ORS.	MR.A D CHOUDHURY MR.A GOGOI MR.D CHOUDHURY MR.P S BHARALI MR. A SANCHETI (P-1 TO 4)	GA, ASSAM MR. R DHAR,ADDL.SR. GOVT. ADVOCATE, ASSAM. ASSTT.S.G.I.
17	<a href="#">I.A.(Civil)/3104/2024</a> FIXED in <a href="#">WP(C)/1704/2022</a>	RFN/GD MUNESH KUMAR NO. G/5013495 L <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MS T WAPANGLA MR. R DEKA	MR. A K DUTTA MR. A K DUTTA
	<b>WITH</b> <a href="#">WP(C)/1704/2022</a>	RFN/GD MUNESH KUMAR NO. G/5013495 L <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA	MR. A K DUTTA ASSTT.S.G.I.
18	<a href="#">WP(C)/3601/2024</a> FIXED	SANDEEP BAIDYA AND 24 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H K MAHANTA MS T BARUAH MR A BASUMATARY	SC, P AND R.D. GA, ASSAM MR. B CHOUDHURY SC, SLRC
19	<b>WITH</b> <a href="#">WP(C)/3725/2024</a>	ANKUR BORUAH AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.
	<b>WITH</b> <a href="#">I.A.(Civil)/3117/2024</a> in <a href="#">WP(C)/3725/2024</a>	ANKUR BORUAH AND 35 ORS. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	SC, P AND R.D.

**HEARING**

20	<a href="#">WP(C)/1496/2016</a> FIXED	EX CT/GD KAMLESH DUBEY <b>Versus</b> THE UNION OF INDIA and 5 ORS	MR.R MAZUMDAR MR.G GOSWAMI MR.H BEZBARUAH MR K K DAS MR T K BHATTACHARYYA	C.G.C. MR.M PHUKAN(R-1 - 6) ASSTT.S.G.I.
21	<a href="#">WP(C)/4195/2020</a> FIXED	DIPAK DEY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. Y S MANNAN MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM
22	<a href="#">WP(C)/1056/2021</a> FIXED	KANAK CHANDRA MEDHI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. S P ROY MS S DAS	MR. S DUTTA (R-3) SC, HEALTH AND F W
23	<a href="#">WP(C)/5154/2022</a> FIXED	SANJIB MAZUMDER <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. B BARUAH MR S HUSSAIN MR. C BARUAH	GA, ASSAM SC, U D D SC, FINANCE
24	<a href="#">WP(C)/1350/2023</a> FIXED	DHRUBAJYOTI DEB <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. A K DUTTA MR. B PURKAYASTHA MR. B PURKAYASTHA	GA, ASSAM
25	<a href="#">WP(C)/3433/2023</a> FIXED	MIACHAND ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 7**

**[DIVISION BENCH-II]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>			
1 <a href="#">WA/157/2017</a> IN WP(C)/1813/2010 (D/O), WITH LCR	MD ABUL KALAM @ ABUL KAMAL and 6 ORS <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.M U MAHMUD MR. M A SHEIKH MR.A DAS MS.A MEDHI MR.S HOQUE MR.M R Z CHOUDHURY MR.M ALI MR.A RAHMAN	GA, ASSAM(R. 2 to 4.) ASSTT.S.G.I.(R. 1.)
2 <a href="#">WP(C)/5186/2017</a> WITH LCR	NITAI BARMAN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.B J MUKHERJEE MS.S BISWAS	GA, ASSAM ASSTT.S.G.I.
3 <a href="#">WP(C)/5202/2017</a> WITH LCR	GANGA MANDAL <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. G SHARMA MS. R SHARMA	GA, ASSAM ASSTT.S.G.I.
4 <a href="#">WP(C)/5346/2017</a> WITH LCR	RAHEJ UDDIN <b>Versus</b> THE UNION OF INDIA and 4 ORS.	MR.I H SAIKIA MR.S ISLAM MS.S KANUNGOE	GA, ASSAM ASSTT.S.G.I.
5 <a href="#">WP(C)/5914/2017</a> WITH LCR	ASHA RANI DEY <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.N DEKA MR. A CHAMUAH MR.S D ROY MR.C P SHARMA MS.K BARPUJARI	GA, ASSAM ASSTT.S.G.I.
6 <a href="#">WP(C)/1483/2018</a> WITH LCR	RAHMAN ALI @ MD. RAHMAN ALI @ RAKHMAL ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B U LASKAR MR. A B ACONDA	MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T
7 <a href="#">WP(C)/1516/2018</a> WITH LCR	ANIMA RANI DHAR <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S D PURKAYASTHA MR. S P DAS MR. S CHOUDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8 <a href="#">WP(C)/1519/2018</a> WITH LCR	MAYMAN NESSA @ MAYMAN KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS. (A)	MR S RAHMAN MR. MD S HOQUE MR. M DEKA MS. S N RENGMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	<a href="#">WP(C)/1523/2018</a> WITH LCR	MAIJAN BIBI @ MOIJAN BEWA @ MISS MOYJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. H ALI MR. M H TALUKDAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	<a href="#">WP(C)/7685/2019</a> WITH LCR	MANIK KARMAKAR <b>Versus</b> UNION OF INDIA AND 5 ORS	MR P C DEY MR S CHAKRABORTY MR S CHOUDHURY MR I HOQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	<a href="#">Review.Pet./116/2021</a> IN WP(C)/4274/2017 (D/O), WITH LCR	ROKIA KHATUN @ ROKIYA KHATUN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS R ALI	GA, ASSAM SC, NRC SC, F.T SC, ECI
12	<a href="#">Review.Pet./57/2022</a> IN WP(C)/6521/2018 (D/O)	JAMAL UDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M HASAN MR. M R SODIAL MS. S Z HAYAT MS. B H SHIRIN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI  
HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 10**

**[SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">Crl.A./345/2024</a> B/O	DIPAK SUBEDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S. BORAH MR. D K BAIDYA	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/993/2024</a> <b>in</b> Crl.A./345/2024	DIPAK SUBEDAR AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. S. BORAH MR. D K BAIDYA	PP, ASSAM
<b>HEARING</b>				
2	<a href="#">Crl.A./295/2018</a> 6 Y 6 M 6 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	SRI RAMDHAN NAMASUDRA @ MANORANJAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
3	<a href="#">Crl.A./97/2023</a> 2 Y 3 M 20 D :WITH LCR - 4 (FOUR) FILES, P.B. - 2, FIXED	DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS MR M BASUMATARI MS M DAS S K DAS	S C KEYAL, SC, NCB
	<b>WITH</b> <a href="#">I.A.(Crl.)/231/2023</a> <b>in</b> Crl.A./97/2023	DEBESWAR BASUMATARY <b>Versus</b> UNION OF INDIA AND ANR.	MR. M BISWAS	S C KEYAL, SC, NCB
4	<a href="#">CRL.A(j)/91/2022</a> 6 Y 1 M 13 D :	SHAJAN KARKI <b>Versus</b> THE STATE OF ASSAM	MR. ASHIM CHAMUAH, (LEGAL AID COUNSEL)	PP, ASSAM
5	<a href="#">Crl.A./136/2024</a> WITH OFFICE NOTE IN IA(CRL.), LCR - 6 (SIX) FILES, P.B. - 2, FIXED	ARMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	MRS. R RONGMEI(R-2) MS. J GHOSH(R-2) PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/432/2024</a> <b>in</b> Crl.A./136/2024	ARMAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P K DEKA MD I H LASKAR MR. P DAIMARY MS. N M LONGKENG	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 12**

**[CIVIL BENCH-V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3784/2017</a> FIXED	SAHJAHAN ALI and 36 ORS. <b>Versus</b> THE UNION OF INDIA and 5 ORS.	MR. M K CHOUDHURY MR. R K BHUYAN MR A ZAMAN MR P BHARDWAJ MR.R RABHA	GA, ASSAM MR.U K NAIR(Sr.Adv.)(Rly.Adv.) MR. A BARKATAKI MR.A CHETRY SC, NF RLY
2	<a href="#">WP(C)/7257/2021</a> FIXED	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR. J M GOGOI (R-5) SC, GMC SC, GDD
3	<b>WITH</b> <a href="#">WP(C)/2551/2019</a>	NAZRA AHMED <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 4 ORS.	MR. M J BARUAH	MR. P KATAKI MRS R BEGUM MR D KALITA SC, GMC
4	<b>WITH</b> <a href="#">WP(C)/4438/2020</a>	NUREJA BEGUM AND 2 ORS. <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION AND 2 ORS.	MR. M J BARUAH	SC, GMC
5	<a href="#">WP(C)/6864/2022</a> FIXED	DIGBOI CARBON PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
6	<b>WITH</b> <a href="#">WP(C)/388/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

7	<b>WITH</b> <a href="#">WP(C)/412/2023</a>	CARBON RESOURCES PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
8	<b>WITH</b> <a href="#">WP(C)/413/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
9	<b>WITH</b> <a href="#">WP(C)/414/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
10	<b>WITH</b> <a href="#">WP(C)/415/2023</a>	CARBON RESOURCES PVT LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
11	<b>WITH</b> <a href="#">WP(C)/416/2023</a>	CARBON RESOURCES PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
12	<a href="#">WP(C)/1360/2023</a> FIXED AT 2 PM	SRI SRI RADHAMADHAB JEW SEBA PARICHALANA SAMITY SINGLA ANCHALIK COMMITTEE AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR B SINHA	MRS. R DEVI (C.G.C.) DY.S.G.I.
13	<a href="#">WP(C)/1783/2023</a> FIXED	CHANDRA PRASAD BORA <b>Versus</b> THE INDIAN OIL CORPORATION LIMITED AND 9 ORS	MR S BORTHAKUR MR. P. SINGHA	MR A TEWARI (R5) MR A TEWARI (R5) MS G DUGAR (R5) MS G DUGAR (R5) MS. K HAZARIKA (r-4,6) MS. D SHARMA (R5) MS. D SHARMA (R5) MS. M BAISHYA (R5) MS. M BAISHYA (R5) SC, I O C
14	<a href="#">WP(C)/2568/2024</a> FIXED	TAPAN KR DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM MR A CHOWDHURY (R-7) MR. D BORAH (R-6) K BARMAN (R-6) MS P SINGH (R-6)
<b>ORDERS</b>				
15	<a href="#">Cont.Cas(C)/87/2020</a> FIXED	MUKUTANANDA DAS AND 2 ORS. <b>Versus</b> BISWAJIT PEGU AND ANR.	MR. R C SAIKIA MS. K SAIKIA MS N DAS MR S DAS MR G BARUAH MS. KAKALI SAIKIA	MR D KALITA MR D KALITA MR. D NATH MR. D NATH MS R GOGOI

16	<b>WITH</b> <a href="#">Review.Pet./45/2024</a>	THE DISTRICT COMMISSIONER <b>Versus</b> MUKUTANANDA DAS AND 11 ORS.	MR. D NATH SR. GA, ASSAM	
<b>HEARING</b>				
17	<a href="#">WP(C)/659/2015</a>	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
18	<a href="#">WP(C)/5935/2016</a> FIXED	SRI MADAN KUMAR and 10 ORS. <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR.A GOYAL MR.A CHOUDHURY MR.P BARUAH	GA, ASSAM MR.S K MEDHI SC, GHC
19	<a href="#">WP(C)/2878/2017</a> FIXED	ABU ASHAD ANOWARUL ISLAM @ ANOWARUL ISLAM <b>Versus</b> THE STATE OF ASSAM and 10 ORS.	MR.M R KHANDAKAR MR.N I KHAN	GA, ASSAM(R. 1-10.) MR.T ISLAM R- 11 MR. I CHOUDHURY (R11) MR.D J DAS(R-11) MR. E AHMED(R- 11) MS.R RABHA(R-11) MS.L TALUKDAR(R-11)
20	<a href="#">WP(C)/7453/2017</a>	M/S. CACHAR ISPAT PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MS.M HAZARIKA MR. A MOLLAH MR S KHOUND	MR. S CHAMARIA MR. J K GOSWAMI (r-3,4) MR. M PHUKAN MR. D SARMAH MR. M ALI SC, INDUSTRIES and COMMERCE
21	<a href="#">WP(C)/102/2022</a>	MD. JAHIRUL ISLUM <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MS. M BARMAN MR S H MAHMUD	GA, ASSAM MS. S SARMA, SC, GHC MR P K DAS (R-7) MR. M BARUAH (R-7) SC, BTC

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024

24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 14**

**[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
--------	-------------	--------------	---------------------	---------------------

**- TOP OF THE LIST -**

1	<a href="#">Crl.Pet./373/2013</a> HEARING, FIXED	LAL CHAND AGARWALA <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MR.A AHMED MRS.K H CHOUDHURY MR.Z ARAFAT	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./676/2014</a> in Crl.Pet./373/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> LAL CHAND AGARWALA	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY
2	<b>WITH</b> <a href="#">Crl.Pet./226/2013</a>	MD. GIASUDDIN AHMED and ANR. <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION C.B.I and ANR.	MR Z KAMAR MR.S SHARMA MR.J DEKA MR B TALUKDAR MR A SHORIF	MR.K K BHATRA MR.A C BURAGOHAIN MR.R K BHATRA SC, CBI SC, C B I
3	<b>WITH</b> <a href="#">Crl.Pet./372/2013</a>	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MRS.K H CHOUDHURY MR.R ALI MR.M K CHAKRAVORTTY MR.Z ARAFAT MR.P I JOSE	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI SC, C B I SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./516/2013</a> in Crl.Pet./372/2013	JAYDEV DAS <b>Versus</b> CENTRAL BUREAU OF INVESTIGATION CBI and 2 ORS.	MR.J I BORBHUIYA MRS.F BEGUM MR.L MOHAN MS. A AHMED MRS.K H CHOUDHURY	SC, CBI
	<b>WITH</b> <a href="#">Crl.M.C./677/2014</a> in Crl.Pet./372/2013	CENTRAL BUREAU OF INVESTIGATION <b>Versus</b> JOYDEV DAS	MR.P N GOSWAMI SC, CBI	MR.J I BORBHUIYA MRS.F BEGUM MRS.K H CHOUDHURY

**MOTION (BA)**

4	<a href="#">Bail Appln./3290/2024</a>	MURARI KR SAHU <b>Versus</b> THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
---	---------------------------------------	---	---------------------------------	-----------

5	<a href="#">Bail Appln./3292/2024</a>	ABIRCHAN ALI @ ABIR CHAND ALI <b>Versus</b> THE STATE OF ASSAM	MR. A CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
6	<a href="#">Bail Appln./3296/2024</a>	SMTI. DIPALI BISWAS SARKAR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS P KAKATI	PP, ASSAM
7	<a href="#">Bail Appln./3299/2024</a>	SARBESH ALI <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. B BHAGAWATI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
8	<a href="#">Bail Appln./3301/2024</a>	ABDUL RAHIM @ ABDUL <b>Versus</b> THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	<a href="#">Bail Appln./3304/2024</a>	ABDUL KHALIL @ KHALIL UDDIN <b>Versus</b> THE STATE OF ASSAM	MR S DAS P J DAS	PP, ASSAM
10	<a href="#">Bail Appln./3306/2024</a>	IMRAN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. R DE MS. D PATHAK	PP, ASSAM
<b>MOTION</b>				
11	<a href="#">Crl.Pet./1232/2024</a>	ABDUL HASHIM AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. I H LASKAR MR. P K DEKA MR J H LASKAR MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
12	<a href="#">AB/2831/2024</a>	MD MIZANUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	PP, ASSAM
13	<a href="#">AB/2832/2024</a>	SUNITA DEVI <b>Versus</b> THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
14	<a href="#">AB/2833/2024</a>	MUSTAFA ALI <b>Versus</b> THE STATE OF ASSAM	MR R DHAR MD. A MATLIB MR. FARID UZ ZAMAN	PP, ASSAM
<b>ADMISSION</b>				
15	<a href="#">Crl.Pet./549/2021</a> FIXED, WITH LCR 1 FILE (SCANNED)	NITIN MITTAL AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. T DEURI MR. B KALITA	MR. A A R KARIM (r-2) MR. A DEB (r-2) PP, ASSAM
16	<a href="#">Crl.Pet./1036/2022</a> WITH LCR 1 FILE (SCANNED), FIXED	DIPANKAR BARMAN AND ANR <b>Versus</b> HEMENTA KALITA	MR. S BORA MS J RAJKUMARI	MR. M KALITA MR. N M DAS MR. J HATIMURIA
17	<a href="#">Crl.Pet./930/2023</a> FIXED	MINU SUBBA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MR. P SARMAH (R-2) MR. B CHAKRAVARTY (R-2) MR. S UPADHAY(R-2) PP, ASSAM
18	<a href="#">Crl.Pet./1301/2023</a> WITH LCR 2 FILES (SCANNED), FIXED	AKRAM ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY	MR. P K ROYCHOUDHURY (R-3) MD. A KHAN (R-3) PP, ASSAM
<b>WITH</b>				
19	<a href="#">Crl.Pet./176/2024</a>	MEHI ENTERPRISES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MD. A KHAN MR. A DEY	MR. A AHMED(R-2,3) MR. S H ZAMAN(R-2,3) U U KHAN(R-2,3) PP, ASSAM
20	<a href="#">Tr.P.(Crl.)/26/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA

21	<b>WITH</b> <a href="#">Tr.P.(CrI.)/8/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	PP, ASSAM
22	<b>WITH</b> <a href="#">Tr.P.(CrI.)/9/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
23	<b>WITH</b> <a href="#">Tr.P.(CrI.)/10/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR. Z ALAM MR. A GANGULY MS. S NAZNEEN MR. T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
24	<b>WITH</b> <a href="#">Tr.P.(CrI.)/11/2024</a>	SAHNUR ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. M DEV MR Z ALAM MR. A GANGULY MS. S NAZNEEN MR T CHHETRI R ISLAM MR. J ISLAM	MR. N DHAR (r-2) MR. T U LASKAR (r-2) MS. U BARUAH (r-2) PP, ASSAM
25	<b>WITH</b> <a href="#">Tr.P.(CrI.)/27/2024</a>	SAHANUR ALI <b>Versus</b> BISHNU PRASAD RABHA	MR Z ALAM MS. S NAZNEEN R ISLAM MR. J ISLAM	MR. M SARANIA MR. P P GOGOI MR A SARANIA
26	<a href="#">CrI.Pet./231/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	FARHANA BEGUM AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
27	<b>WITH</b> <a href="#">CrI.Pet./222/2024</a>	AKLIMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	PP, ASSAM
28	<a href="#">CrI.Rev.P./408/2024</a> FIXED	DIMBESWAR BORUAH <b>Versus</b> DISEN TIPOMIA AND ANR	MR. B C DAS MR.A K SHARMA MR. A MOBARAQUE	MR. M K CHOUDHURY (R-1) MR P BHARDWAJ(R-1) MR. M SARMA(R-1) MR. M SARMA(R-1) PP, ASSAM
29	<a href="#">CrI.Pet./1132/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	SHAILENDRA SINGHA <b>Versus</b> THE STATE OF ASSAM	MR S CHOUDHURY MS R MEDHI MR R.CHANDA	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
30	<a href="#">Bail Appln./2973/2024</a> FIXED	ROFIQUL ISLAM @ RAFIQUL ISLAM <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
31	<a href="#">Bail Appln./3067/2024</a> FIXED	GOBINDA BHUMIJ <b>Versus</b> THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
32	<a href="#">Bail Appln./3072/2024</a> FIXED	MD RAJU SHEIKH <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

33	<a href="#">Bail Appln./3079/2024</a> FIXED	SRI NIRUJ DAS <b>Versus</b> THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
34	<a href="#">Bail Appln./3085/2024</a> FIXED	SAHINUR MONDAL @ RAHMAN @ SHAHINUR RAHMAN <b>Versus</b> STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN A S CHOUDHURY	PP, ASSAM
35	<a href="#">Bail Appln./3087/2024</a> FIXED	MOJAFAR ALI <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
36	<a href="#">Bail Appln./3116/2024</a> WITH SCANNED COPY OF CASE RECORDS, FIXED	ABDUL ALIM BARBHUIYA @ SABU AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MS. J GHOSH	PP, ASSAM
37	<a href="#">Bail Appln./3158/2024</a> FIXED	MANTU ALI <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR MR. AJAY SARMA	PP, ASSAM
38	<a href="#">Bail Appln./3221/2024</a> B/O	KOBED ALI @ KOBADALI <b>Versus</b> THE STATE OF ASSAM	MR. S HOQUE MR S ISLAM	PP, ASSAM
<b>WITH</b>				
39	<a href="#">AB/2502/2024</a>	SAIFUL HOQUE AND ORS <b>Versus</b> THE STATE OF ASSAM	MR R SHARMA A H CHOUDHURY	PP, ASSAM
<b>WITH</b>				
40	<a href="#">AB/2641/2024</a>	JAKIR HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR A K AHMED MS F PARBIN MS P KAKATI	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
41	<a href="#">AB/1524/2024</a> FIXED	SHAFI MD ANISUL AMBIA MAZUMDER @ ANISH <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. P K DAS PP, ASSAM
42	<a href="#">AB/1564/2024</a> FIXED	PARIMAL BORA <b>Versus</b> THE STATE OF ASSAM	MR P KATAKI MRS R BEGUM MS. A LALA	MR K THAKUR(INFORMANT) MR D MEDHI(INFORMANT) PP, ASSAM
43	<a href="#">AB/1587/2024</a> FIXED	FARMAN ALI <b>Versus</b> THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
44	<a href="#">AB/2177/2024</a> FIXED, WITH OFFICE NOTE	PRADIP DAS <b>Versus</b> THE STATE OF ASSAM	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	MR. M R SODIAL(INFORMANT) MR K BROOK (INFORMANT) PP, ASSAM
45	<a href="#">AB/2208/2024</a> FIXED	SUMANTA SHIL @ SUMANTA SEAL <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
46	<a href="#">AB/2283/2024</a> FIXED	ARPANA SARMAH <b>Versus</b> THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	MR. I H SAIKIA(FOR INFORMANT) MR. K KALITA(FOR INFORMANT) MR. M R CHOUDHURY(FOR INFORMANT) PP, ASSAM
47	<a href="#">AB/2287/2024</a> FIXED	SABAN ALI <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
48	<a href="#">AB/2453/2024</a> FIXED	EZAMUL HAQUE <b>Versus</b> THE STATE OF ASSAM,	MD. I HUSSAIN MR. A K DAS	PP, ASSAM
49	<a href="#">AB/2498/2024</a> FIXED	SHAHID NAZIR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM

50	<a href="#">AB/2513/2024</a> FIXED	MUBARAK ALOM <b>Versus</b> THE STATE OF ASSAM	MR. P BORDOLOI MR. M ALAM	PP, ASSAM
51	<a href="#">AB/2546/2024</a> FIXED	SHAHA ALOM MONDAL @ SAH ALOM AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR. A S CHOUDHURY A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
52	<a href="#">AB/2561/2024</a> FIXED	JAHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
53	<a href="#">AB/2645/2024</a> FIXED	GHANA KANTA SONOWAL <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
54	<a href="#">AB/2668/2024</a> FIXED	ASAN ALI @ ASHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR	PP, ASSAM
	<b>WITH</b>			
55	<a href="#">Bail Appln./3045/2024</a>	SANOWAR HUSSAIN @ SANAI AND ANR. <b>Versus</b> THE STATE OF ASSAM	MS S BHATTACHARJYA MR. S MUNIR MR. D ZAKARIA	PP, ASSAM
56	<a href="#">AB/2683/2024</a> FIXED	ATAFUL SHEIKH <b>Versus</b> THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MR S RAHMAN	PP, ASSAM
57	<a href="#">AB/2766/2024</a> FIXED	ALIZA AKHTARA <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM
58	<a href="#">AB/2791/2024</a> FIXED	JIABUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
<b>ORDERS</b>				
59	<a href="#">Tr.P.(Cri.)/41/2024</a> FIXED	ASIF HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MS. J PAUL MS. S AHMED	PP, ASSAM
60	<a href="#">I.A.(Cri.)/873/2024</a> B/O, WITH LCR 6 FILES in CrI.A./461/2023 <b>WITH</b> <a href="#">CrI.A./461/2023</a>	MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
		MONJUR ALAM @ MANJUR ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH K U AHMED MS F INTAZ MS C MEDHI MR. W A SHEIKH	MR. A ROSHID (r-2) MS. T BEGUM (r-2) PP, ASSAM
61	<a href="#">CrI.Pet./952/2024</a> FIXED	JIAUR RAHMAN @ MD JIARUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR A HUSSAIN J U AHMED MR S A REEYAZ	PP, ASSAM
<b>HEARING</b>				
62	<a href="#">MACApp./396/2017</a> CAVT. NO. 644/2017 PART-HEARD, WITH LCR, WITH CAVT./644/2017/ FIXED <b>WITH</b> <a href="#">I.A.(Civil)/2638/2017</a> in MACApp./396/2017	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR (r-1,2,3) MR. R GOSWAMI MRS. R RONGMEI (R6) MS. K L R YANTHAN (R6) MR. A SHAKIL (r-1,2,3) FOR CAVEATOR
		THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> MUSSTTRUSNA BEGUM LASKAR and 6 ORS	MS.R D MOZUMDAR MS.C MOZUMDAR MR.S P SHARMA	MR.M TALUKDAR FOR CAVEATOR
63	<a href="#">CrI.Pet./432/2012</a> WITH LCR 2 FILES, FIXED	DWIPEN @ DIPEN BARMAN <b>Versus</b> GOLK KALITA MINOR	MR.H DAS MR.G DAS MISS M BARUAH	

64	<a href="#">CRL.A(J)/51/2023</a> 3 Y 10 M 3 D :FIXED, WITH LCR 4 FILES, WITH P.B.-1	ADMON KUJUR <b>Versus</b> THE STATE OF ASSAM	MR. DIKSHIT GOGOI (AMICUS CURIAE)	MR. S C BISWAS (R-2) MS A DAS (R-2) MS. U NANDA (R-2) MR. A K DAS (R-2) PP, ASSAM
65	<a href="#">Crl.Rev.P./395/2023</a> WITH LCR 4 FILES (SCANNED), FIXED	AMIT KHEMKA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR M GARODIA MS R DAS	MR. D K KOTHARI (R-2) MR. P JAIN (R-2) MR. Y KOTHARI (R-2) MR. R. AHMED (R-2) PP, ASSAM
66	<a href="#">Crl.Pet./880/2023</a> FIXED, WITH LCR 2 FILES (SCANNED)	DIDARUL ISLAM @ DEDARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P P DUTTA MR T GOGOI MS P SARMA MS. P P DAS	MR. N J GOGOI MR P R SARMA M.A. BEGUM PP, ASSAM
	<b>WITH</b> <a href="#">AB/1740/2024</a>	DEDARUL ISLAM @ DIDARUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM
68	<a href="#">Crl.A./56/2024</a> FIXED, WITH LCR 4 FILES	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM
	<b>WITH</b> <a href="#">I.A.(Crl.)/204/2024</a> <b>in</b> Crl.A./56/2024	ROMEN KUMAR AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR. M ALAM MR A AHMED	PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 15**

**[CIVIL BENCH-I AND CIVIL BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3305/2024</a>	ABUL KALAM AZAD <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. I U CHOWDHURY	PP, ASSAM
<b>ADMISSION</b>				
2	<a href="#">WP(C)/4278/2021</a> FIXED	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE PHARMACY COUNCIL OF INDIA AND 2 ORS.	MR. A C BURAGOHAIN MR. K A MAZUMDER MR. H. BURAGOHAIN MR E AHMED MS A DEVI MR. H BURAGOHAIN MS. H BORAH	SC, A S T U SC, HEALTH AND F W (R NO.3) ASSTT.S.G.I.
3	<b>WITH</b> <a href="#">WP(C)/194/2020</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
4	<b>WITH</b> <a href="#">WP(C)/1998/2020</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES, NAGAON <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR. A MALIK	SC, HEALTH
5	<b>WITH</b> <a href="#">WP(C)/1012/2022</a>	HAMA-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K A MAZUMDER MR E AHMED MR A HAI	SC, HEALTH
6	<b>WITH</b> <a href="#">WP(C)/5287/2023</a>	HAM-AK COLLEGE OF PHARMACY, DENTAL AND MEDICAL SCIENCE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K A MAZUMDER MR A HAI M. ROBBANI	MRS. A GAYAN DY.S.G.I. SC, HEALTH
7	<a href="#">CRP/94/2022</a> WITH LCR, FIXED	MUSTT NAZMA AND 4 ORS <b>Versus</b> MUSST RIAZI BEGUM AND ANR (E)	MR G N SAHEWALLA	MR. R BARUAH (R1) MR. A IKBAL (R1) MRS. M NATH (R1)

8	<a href="#">WP(C)/6080/2022</a> FIXED	DR. RUHUL AMIN <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR J ABEDIN MR. K I MAZUMDER	SC, HIGHER EDU MR. M K CHOUDHURY (r-7) MR. A BARKATAKI (r-7) MR P BHARDWAJ (r-5,6) SC, G U SC, U G C
9	<a href="#">CRP(IO)/212/2024</a> FIXED	SHREE PRAKASH SINGH <b>Versus</b> TRISHIT DHAR	MR. S D PURKAYASTHA MS S.S.BORA	MR. S K GHOSH MS F AHMED

**ORDERS**

10	<a href="#">FAO/7/2024</a> B/O, WITH LCR	ANAMMAD ALI AND ORS <b>Versus</b> ON THE DEATH OF LT. NANKA CHOUDHURY HIS LEGAL HEIRS 1.1)PADMA KUMAR CHOUDHURY AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI	MR. K K DEY MR V K BAROOAH
11	<a href="#">I.A.(Civil)/2992/2024</a> WITH LCR, FIXED <b>in</b> RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> ON THE DEATH OF MD. JAMIR UDDIN, HIS LEGAL HEIRS	MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A H ALAMGIR DY.S.G.I. MR. M AHMED SC, REVENUE
	<b>WITH</b> <a href="#">RSA/86/2024</a>	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. A H ALAMGIR (r-1 TO 4) MR. C K S BARUAH(CGC) MR. A S TAPADER (R-6) MR M AHMED (R-6) DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/1610/2024</a> <b>in</b> RSA/86/2024	SAFIQUR RAHMAN MAZARBHUIYA <b>Versus</b> FARAS UDDIN AND 10 ORS	MR. N DHAR MS.SHOMA DASGUPTA MS SUPRIYA DASGUPTA	GA, ASSAM MR. C K S BARUAH (UNION OF INDIA) DY.S.G.I. SC, REVENUE
	<b>WITH</b> <a href="#">I.A.(Civil)/3192/2024</a> <b>in</b> RSA/86/2024	FARAS UDDIN AND ORS <b>Versus</b> SAFIQUR RAHMAN MAZARBHUIYA AND ANR E	MR. A H ALAMGIR	MR S DASGUPTA

**HEARING**

12	<a href="#">FAO/19/2010</a> WITH LCR, FIXED	MANOJ MORE <b>Versus</b> SMT. PINKY MORE	MR.P SARMA MR.R KAUSHIK	
13	<a href="#">RSA/34/2010</a> WITH LCR, FIXED	ON DEATH OF JURAN ALI , HIS LEGAL HEIRS <b>Versus</b> ON THE DEATH OF ASGOR ALI SHEIKH HIS LEGAL HEIRS	MR H R A CHOUDHURY MS. R CHOUDHURY MR. H ALI	MR. P K ROYCHOUDHURY MR. M U MONDAL MD. A HUSSAIN MR. H R AHMED
14	<a href="#">RSA/79/2014</a> CAVT. NO. 1440/2013 WITH LCR, FIXED	LALIT KALITA <b>Versus</b> ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,	MR.D MOZUMDER MR.P BORAH	MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR. N BORAH (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1) MR H MAZUMDER (r- 1.2.3,1.2.4,1.2.5,1.2.2,2.2.1)
	<b>WITH</b> <a href="#">MC/744/2014</a> <b>in</b> RSA/79/2014	LALIT KALITA <b>Versus</b> SMTI GAYATRI DEVI and 12 ORS,	MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY	MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR



15	<p><b>WITH</b> <a href="#">RSA/80/2014</a> CAVT. NO. 1439/2013</p>	<p>LABANYA KUMAR DAS <b>Versus</b> ON THE DEATH OF SATISH CHANDRA SARMA, HIS LEGAL HEIRS SMTI GAYATRI DEVI and ORS,</p>	<p>MR.D MOZUMDER MR.A DHAR MR.P BORAH MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY</p>	<p>MR.B N SARMA MR.H K DEKA MR. N BORAH MR. N BORAH MR.B DEKA MS.D DAS MR H MAZUMDER MR H MAZUMDER FOR CAVEATOR</p>
	<p><b>WITH</b> <a href="#">MC/746/2014</a> <b>in</b> RSA/80/2014</p>	<p>LABANYA KUMAR DAS <b>Versus</b> GAYATRI DEVI and 12 ORS.</p>	<p>MR.A DHAR MS.C DAS MRK K DAS MR.B KALITA MS.N UPADHYAY</p>	<p>MR.B N SARMA MR.G SARMA MS.D DAS FOR CAVEATOR</p>
16	<p><a href="#">RSA/127/2015</a> CAVT. NO. 503/2015 WITH LCR, WITH CAVT./503/2015, B/O</p>	<p>SRI ANUP KR. DAS and 11 ORS <b>Versus</b> MOHIBUL ISLAM</p>	<p>MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE</p>	<p>MR.C S HAZARIKA MD.M U AHMED</p>
17	<p><b>WITH</b> <a href="#">RSA/61/2016</a></p>	<p>LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS <b>Versus</b> MOHIBUL ISLAM and ANR</p>	<p>MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE</p>	<p>MR.C S HAZARIKA MD.M U AHMED</p>
	<p><b>WITH</b> <a href="#">I.A./764/2016</a> <b>in</b> RSA/61/2016</p>	<p>LEGAL HEIRS OF LATE NIKUNJA DAS MONJU DAS and 9 ORS <b>Versus</b> MOHIBUL ISLAM and ANR</p>	<p>MR.B BANERJEE MR.A ROSHID MR.A MOBARAQUE</p>	
18	<p><a href="#">RSA/44/2016</a> WITH LCR, FIXED</p>	<p>SRI GUNJALAL DAS and ANR <b>Versus</b> SRI PRAFULLA KR. NATH</p>	<p>MR.S S SHARMA MS.L SHARMA MR.B J MUKHERJEE MRA SHARMA</p>	<p>MR.S K SAHARIA MS.A BEGUM MR D C NATH MR.M DAS</p>
19	<p><a href="#">RSA/222/2016</a> B/O, WITH LCR</p>	<p>MISS ARJINA BEGUM <b>Versus</b> TAHER UDDIN AHMED</p>	<p>MR.J AHMED MR.S DAS MS.D BORA</p>	<p>MR.P P DAS MR.S DAS</p>
20	<p><a href="#">RFA/36/2017</a> FIXED, WITH LCR</p>	<p>ON THE DEATH OF RAM NIRANJAN BAWRI HIS LEGAL HEIRS AND REP. AJAI BAWARI AND ORS <b>Versus</b> DR. MONOHAR BAWRI AND ORS</p>	<p>MR. R L YADAV MS. K YADAV MR. D BARUAH MR. A KABRA MR. B D DEKA MR. M DAS MR. A I Ali MS. A BARUA</p>	<p>MR. A GOYAL, R MR. A CHOUDHURY, R MR. J P MORE, R MR. A GOEL</p>
21	<p><a href="#">RSA/18/2018</a> WITH LCR, FIXED</p>	<p>THE STATE OF ASSAM <b>Versus</b> SHRI SHIVA PRASAD NOWAL</p>	<p>GA, ASSAM</p>	<p>MR J TRIPATHI MR J C GAUR MR D CHAKRABORTY</p>
22	<p><a href="#">MFA/191/2021</a> B/O, WITH LCR</p>	<p>ORIENTAL INSURANCE COMPANY LIMITED <b>Versus</b> MRS. AFRUJA SULTANA AND 6 ORS</p>	<p>MR S DUTTA MR S DUTTA</p>	<p>MR A ALI MS. M KHATUN</p>
23	<p><a href="#">RERA APPEAL/1/2023</a> WITH LCR, FIXED, WITH CAVT./852/2022</p>	<p>M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR</p>	<p>MR. N DEKA MR. M GOGOI</p>	<p>MR S DAS (FOR CAVEATOR)</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/3189/2022</a> <b>in</b> RERA APPEAL/1/2023</p>	<p>M/S ARYA ERECTORS INDIA PVT. LTD. <b>Versus</b> PADUM DEORI AND ANR.</p>	<p>MR. N DEKA MR. M GOGOI MR A R BAROOAH</p>	
24	<p><a href="#">MFA/70/2023</a> FIXED, WITH LCR</p>	<p>M/S KUNDANMAL CHAUDHARY <b>Versus</b> THE UNION OF INDIA AND ANR.</p>	<p>MR. K P MAHESWARI MS. M SHARMA</p>	<p>MR. B CHAKRAVARTY DY.S.G.I.</p>
25	<p><a href="#">MACApp./198/2023</a> WITH LCR, FIXED</p>	<p>JYOTI SEKHAR KALITA <b>Versus</b> MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION</p>	<p>MR. A ROY O ASSUMI</p>	<p>MR. G C BORAH</p>
	<p><b>WITH</b> <a href="#">I.A.(Civil)/1318/2023</a> <b>in</b> MACApp./198/2023</p>	<p>JYOTI SEKHAR KALITA <b>Versus</b> MANAGING DIRECTOR ASSAM STATE TRANSPORT CORPORATION</p>	<p>MR. A ROY O ASSUMI</p>	

26 [RSA/96/2024](#)  
CAVT. NO.04422/024,  
WITH LCR, FIXED

FAZLUR RAHMAN ALIAS FAZAL SK AND  
ORS.

MR. B C DAS  
MRS. S ROY

MR. I H LASKAR(R-1,2,3,6)  
MR. P K DEKA(R-1,2,3,6)  
MD. S ALOM  
MD. S ALOM  
MR. M S ALAM(R-1,2,3,6)  
MR. M S ALAM(R-1,2,3,6)  
FOR CAVEATOR

**Versus**

MAHAMMAD ALI AND ORS.

**WITH**

[I.A.\(Civil\)/1737/2024](#)  
in RSA/96/2024

FAZLUR RAHMAN ALIAS FAZAL SK AND  
ORS.

MR. B C DAS  
MRS. S ROY

MD. S ALOM  
MR. M S ALAM  
FOR CAVEATOR

**Versus**

MAHAMMAD ALI AND ORS.

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,29th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>DELIVERY OF ORDER</b>				
1	<a href="#">Bail Appln./1576/2024</a>	MD. MAFIZAL HAQUE <b>Versus</b> THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
<b>MOTION (BA)</b>				
2	<a href="#">Bail Appln./3289/2024</a>	NABIN BORAH AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P K DEKA MR. P DAIMARY MS. N M LONGKENG J MEDHI	PP, ASSAM
<b>MOTION</b>				
3	<a href="#">Tr.P.(CrI.)/39/2024</a>	RANJU PANDIT <b>Versus</b> MAUCHUMI PANDIT @ MOUSUMI DEBNATH PANDIT	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS ANKITA SAHARIA MR S PAUL	
4	<a href="#">Tr.P.(CrI.)/45/2024</a>	UJJAL BORUAH <b>Versus</b> MADHURIMA GOGOI	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	
5	<a href="#">Crl.Rev.P./141/2024</a> FIXED	UDAYADITYA KASHYAP <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
6	<a href="#">Crl.Rev.P./418/2024</a> FIXED	MD. AMIR UDDIN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T CHUTIA MS S NASRAT	PP, ASSAM
7	<a href="#">Crl.Rev.P./422/2024</a>	HASIBUB SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A WAHAB MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
8	<a href="#">Crl.Rev.P./423/2024</a>	JAHEDUL ISLAM @ JAHED <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI P SHARMA	PP, ASSAM
9	<a href="#">Crl.Rev.P./424/2024</a>	SMT. MANORAMA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM

	<b>WITH</b> <a href="#">I.A.(CrI.)/998/2024</a> in CrI.Rev.P./424/2024	SMT. MANORAMA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	PP, ASSAM
10	<a href="#">CrI.Rev.P./425/2024</a>	BINITA SEAL <b>Versus</b> THE STATE OF ASSAM	MR. M H RAJBARBHUIYAN MRS R CHETRI MS R BEGUM	PP, ASSAM
11	<a href="#">CrI.Pet./1181/2024</a> FIXED	AZMAL HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. N H LASKAR MR. N H LASKAR MS. J GHOSH	PP, ASSAM
12	<a href="#">CrI.Pet./1205/2024</a>	SMTI. RENU BALA KATHAR TERON AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
13	<a href="#">CrI.Pet./1284/2024</a> FIXED	SUSMITA DEB (SHOME) <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
14	<a href="#">CrI.Pet./1295/2024</a>	SRI ELIHAZAR GONOK@GANAK <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. A DUTTA	PP, ASSAM
15	<a href="#">CrI.Pet./1296/2024</a>	BILLAL SHEIKH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. P RAHMAN MR S ISLAM	PP, ASSAM
16	<a href="#">CrI.Pet./1297/2024</a>	SAFIQUL ISLAM LASKAR <b>Versus</b> JOY KUMAR SAHA	MR. M H RAJBARBHUIYAN MRS R CHETRI	
17	<a href="#">CrI.Pet./1298/2024</a>	FOSIAL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. W RAHMAN	PP, ASSAM
18	<a href="#">CrI.Pet./1299/2024</a>	SIRAJUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M RAHMAN	PP, ASSAM
19	<a href="#">CrI.Pet./1300/2024</a>	PULOK HANDIQUE AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR H BARUAH MR P P PHUKAN	PP, ASSAM
20	<a href="#">CrI.Pet./1302/2024</a>	TAPOBRAT CHUTIA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ISLAM S BEGUM T TALUKDAR	PP, ASSAM
21	<a href="#">CrI.Pet./1303/2024</a>	GEETA RAVINDRA PATEL AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR G CHOUDHURY MS N KALITA MR ARINDAM BARUAH	PP, ASSAM
22	<a href="#">CrI.Pet./1304/2024</a>	RATHINDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D A KAIYUM MR. M S MONDAL	PP, ASSAM
23	<a href="#">CrI.Pet./1305/2024</a>	NILOTPAL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N NATH MR N TALUKDAR	PP, ASSAM
		<b>ADMISSION</b>		
24	<a href="#">CrI.Pet./1075/2018</a> B/O	AKAN DUTTA <b>Versus</b> ANILA DEVI AND ANR	MS. P BHATTACHARYA MR. A BARUA	MR. B GOSWAMI (R1) MR. P P BORTHAKUR (R1) MAYUR DAS (R1) PP, ASSAM (R2)
25	<a href="#">CrI.Rev.P./324/2019</a> B/O	SANJAY KUMAR BARUAH <b>Versus</b> M/S REETI DRUGS AND SURGICALS AND ANR.	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	MR. D K KOTHARI MR. B DEKA MR P DAS PP, ASSAM (R2)
	<b>WITH</b> <a href="#">I.A.(CrI.)/639/2019</a> in CrI.Rev.P./324/2019	SANJAY KUMAR BARUAH <b>Versus</b> M/S REETI DRUGS AND SURGICALS AND ANR. (H)	MR. B CHAKRABORTY MR. N BHARALI MR S HUSSAIN	PP, ASSAM (R2)

26	<a href="#">Tr.P.(CrI.)/17/2020</a> B/O	JYOTI PRASAD DEURI <b>Versus</b> PAPIYA BASUMATARY AND ANR	MR. S MITRA MR A SARMA	MR. M A MONDAL MR. A ISLAM
27	<a href="#">Crl.Pet./369/2022</a> WITH LCR 1 FILE (SCANNED), FIXED	AKKEL ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MD M S ALI	MR S N KRISHNATRAYA (R-2) MR R YASIN (R-2) PP, ASSAM
28	<a href="#">Crl.Rev.P./500/2022</a> B/O	ABDUR ROUF AHMED <b>Versus</b> ELIZA KHATUN	MR R DHAR MD. A MATLIB MR B C MUCHAHARY	MR R S CHAUHAN MR. B HUSSAIN MR A SHARMA MR A HAQUE MR. D ZAKARIA
29	<a href="#">Crl.Pet./78/2024</a> WITH LCR 1 FILE (SCANNED), B/O	HAFIZUR RAHAMAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. A GOYAL (r-2) MR. A CHOUDHURY (r-2) PP, ASSAM
30	<a href="#">Crl.Pet./456/2024</a> WITH LCR 1 FILE (SCANNED), FIXED	MONISH CHHABRA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MRS J BEGUM MR. A BHATTACHARYA MS. K MALAKAR MS. K MALAKAR MS B BORO	MS. S BHUYAN (R-2) MR. B D KONWAR SR. ADV.(R-2) MS. C SHARMA (R-2) MR. H AGARWAL (R-2) PP, ASSAM

**BAIL HEARING (BA)**

31	<a href="#">Bail Appln./2780/2024</a> WITH OFFICE NOTE, WITH SCANNED COPY OF CASE RECORDS, FIXED	NIREN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR. R K SARMA	PP, ASSAM
32	<a href="#">Bail Appln./2856/2024</a> WITH OFFICE NOTE	RAJIB ROY <b>Versus</b> UNION OF INDIA	MR. A DUTTA	SC, NCB

**ORDERS**

33	<a href="#">I.A.(CrI.)/594/2023</a> B/O, WITH LCR 3 FILES, WITH P.B.-1 <b>in</b> CrI.A./245/2023 <b>WITH</b> <a href="#">CrI.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./245/2023</a>	ANISUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
34	<b>WITH</b> <a href="#">CrI.A./228/2023</a> <u>1 Y 5 M 0 D</u>	MOKLESUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
35	<a href="#">I.A.(CrI.)/817/2023</a> B/O <b>in</b> CrI.Rev.P./9104/2023 <b>WITH</b> <a href="#">CrI.Rev.P./9104/2023</a> (Filing Number)	BITUL DAS <b>Versus</b> THE STATE OF ASSAM AND ANR (B)	MR. P J SAIKIA MS D DUTTA	MR. S NEOG (R-2) MS. S G BARUAH (R-2) MR. B BORGHAIN (R-2) MR. B SAIKIA (R-2) PP, ASSAM
36	<a href="#">I.A.(CrI.)/1158/2023</a> WITH OFFICE NOTE, WITH LCR 5 FILES, B/O <b>in</b> CrI.A./439/2023 <b>WITH</b> <a href="#">CrI.A./439/2023</a>	ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	PP, ASSAM
	<b>WITH</b> <a href="#">CrI.A./439/2023</a>	ABDUL KALAM SHEIKH AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN MR. H R DAS	MR J ISLAM(R-2) PP, ASSAM
37	<a href="#">I.A.(CrI.)/271/2024</a> B/O <b>in</b> CrI.Rev.P./1936/2024	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY MR. S SUTRADHAR	PP, ASSAM

	<b>WITH</b> <a href="#">Crl.Rev.P./1936/2024</a> (Filing Number)	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR (E)	MR A B DEY	
	<b>WITH</b> <a href="#">I.A.(Crl.)/1937/2024</a> (Filing Number)	RAJON BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR A B DEY	
38	<a href="#">I.A.(Crl.)/581/2024</a> B/O <b>in</b> Crl.Rev.P./5391/2024	AKHTAR HUSSAIN <b>Versus</b> IMRAN HUSSAIN SHAH	MR. A GOSWAMI MRS. C K GOSWAMI MR S N KRISHNATRAYA	MR. R DE MS. D PATHAK
	<b>WITH</b> <a href="#">Crl.Rev.P./5391/2024</a> (Filing Number)	AKHTAR HUSSAIN <b>Versus</b> IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI	
	<b>WITH</b> <a href="#">I.A.(Crl.)/5392/2024</a> (Filing Number)	AKHTAR HUSSAIN <b>Versus</b> IMRAN HUSSAIN SHAH (F)	MR. A GOSWAMI	
39	<a href="#">I.A.(Crl.)/599/2024</a> WITH LCR 2 FILES, FIXED <b>in</b> Crl.A./199/2024	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./199/2024</a>	BISWANATH BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. N ISLAM MR. M HUSSAIN MR S K CHHETRY	PP, ASSAM
40	<a href="#">Crl.Pet./704/2024</a> FIXED, WITH LCR 1 FILE (SCANNED)	SMTI. ETI MONDAL AND 3 ORS <b>Versus</b> PINKU DAS AND ANR	MR S ISLAM MR. S BISWAS	PP, ASSAM
41	<a href="#">I.A.(Crl.)/749/2024</a> WITH OFFICE NOTE, WITH LCR 5 FILES, B/O <b>in</b> Crl.A./255/2024	MD. MAKHAN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./255/2024</a>	MD. MAKHAN ALI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N UDDIN MR. M ISLAM MR. M R CHOUDHURY MR S K CHHETRY	PP, ASSAM
42	<a href="#">I.A.(Crl.)/997/2024</a> <b>in</b> Crl.A./9547/2024	SWAKLA BRAHMA AND ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S MEDHI	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.A./9547/2024</a> (Filing Number)	SWAKLA BRAHMA AND ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S MEDHI	
	<b>WITH</b> <a href="#">I.A.(Crl.)/9549/2024</a> (Filing Number)	SWAKLA BRAHMA AND ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MS S MEDHI	
43	<a href="#">Crl.Pet./1081/2024</a> FIXED	NIHAR PRASAD SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P KATAKI MR. R SEKHAR MRS R BEGUM MS. A LALA	MR. P SAIKIA (AS LEGAL- AID-COUNSEL FOR R-2) PP, ASSAM
<b><u>HEARING</u></b>				
44	<a href="#">Crl.A./120/2012</a> PART-HEARD, WITH LCR 4 FILES, FIXED	BISWAJIT SAUD <b>Versus</b> THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
	<b>WITH</b> <a href="#">Crl.M.C./568/2012</a> <b>in</b> Crl.A./120/2012	BISWAJIT SAUD, <b>Versus</b> THE STATE OF ASSAM,	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

45	<a href="#">Crl.A./143/2011</a> WITH LCR 7 FILES, FIXED	MUKUL DAS AND ANR <b>Versus</b> STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
	<b>WITH</b>			
46	<a href="#">Crl.A./131/2011</a>	SANJIB DAS <b>Versus</b> STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
	<b>WITH</b>			
47	<a href="#">Crl.A./140/2011</a>	DILIP DAS <b>Versus</b> THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
48	<a href="#">Crl.Pet./397/2012</a> FIXED	SHRI R.S. SHARMA <b>Versus</b> THE STATE OF ASSAM and ANR	MR.G N SAHEWALLA MR.B K DAS	MR. R K D CHOUDHURY, DY. S.G.I. (R-2) PP, ASSAM
49	<a href="#">Crl.A./86/2013</a> WITH LCR 6 FILES, P.B.-1, FIXED	RINKU BORAH <b>Versus</b> STATE OF ASSAM	MR.Z ALAM MR.N D SARMA MR.E U AHMED	PP, ASSAM
50	<a href="#">Crl.Pet./849/2013</a> WITH LCR 1 FILE, FIXED	BACHHRAJ SINGH CHAUHAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI MR.A SAHEWALLA	MR.C CHOWDHURY MR. P DUTTA MS.N MEDHI PP, ASSAM MR.A GAYAN
	<b>WITH</b> <a href="#">Crl.M.C./81/2014</a> in <a href="#">Crl.Pet./849/2013</a>	BIRENCH BHUYAN <b>Versus</b> BACHHRAJ SINGH CHAUHAN	MR.C CHOWDHURY MRS A GAYAN	MR.G N SAHEWALLA MR.MD ASLAM
51	<a href="#">Crl.Pet./867/2013</a> FIXED	KUMAR DEEPAK DAS <b>Versus</b> SHRI HIMANTA BISWA SARMA and 2 ORS	MR.K AGARWAL MR.M CHOUDHURY MR.A K DAS	MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MS.M THAKURIA MR.A DEKA
52	<a href="#">Crl.Rev.P./240/2018</a> B/O	AKTAB ALI @ BENTI <b>Versus</b> HARENDRA NATH DAS	MR Z ALAM MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR. N ALAM
53	<a href="#">Crl.Rev.P./550/2022</a> WITH LCR 1 FILE (SCANNED), FIXED	MANOJ SHARMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. S K SINGH MR B PUSHILAL	MS B R A SULTANA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
54	<a href="#">Crl.A./274/2023</a> WITH OFFICE NOTE, WITH LCR 3 FILES, WITH P.B.-2, B/O	MD ABU SAMA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J I BORBHUIYA MD. S Z B AKLAS	MR H R A CHOUDHURY (r- 2) MR. A AHMED (r-2) MR. I U CHOWDHURY (r-2) PP, ASSAM
55	<a href="#">Crl.Pet./485/2023</a> WITH LCR 1 FILE, B/O	DIMBESWAR BURAGOHAIN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR T RAJBONGSHI MR. B P SINHA	MR. D GOGOI (R-2) PP, ASSAM
56	<a href="#">Crl.Rev.P./524/2023</a> B/O, WITH LCR 3 FILES	FARID UDDIN LASKAR <b>Versus</b> MANJUR ALOM LASKAR	MR. J LASKAR	MR. N H BARBHUIYA MS. N.A. LASKAR MS. S. DEY
57	<a href="#">Crl.Pet./632/2024</a> WITH LCR 2 FILES (SCANNED), B/O	ABDUS SALAM MIAH <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MD S HOQUE (R-2) MR. M DEKA (R-2) PP, ASSAM

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024





## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MITALI THAKURIA**

**COURT NO: 22**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	<a href="#">Bail Appln./3284/2024</a>	ANOWAR ALI SK @ MITHUN <b>Versus</b> THE STATE OF ASSAM	MR M RANA MR M.HOQUE	PP, ASSAM
2	<a href="#">Bail Appln./3297/2024</a>	ATOWAR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY MS. A AKHTAR	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024

23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KARDAK ETE**

**COURT NO: 23**

**[CIVIL BENCH-I AND CIVIL BENCH-III]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/8356/2018</a> FIXED	GOBINDA PATHAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT. SC, PENSION AND PUBLIC GRIEVANCES
2	<a href="#">WP(C)/2211/2021</a> FIXED	CISF NO. 962295344 SRI SUNANDA SAIKIA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	MR. K K PARASAR ASSTT.S.G.I.
3	<a href="#">CRP(IO)/75/2023</a> FIXED	TUSHAR KUMAR DAS <b>Versus</b> LEGAL HEIRS OF LATE BABU BISWAS	MR. R K JAIN TULIKA BORAH	MR. T J MAHANTA MS. P BHATTACHARYA MR T GOGOI
4	<a href="#">CRP(IO)/267/2023</a> FIXED	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PRIVATE LIMITED AND 6 ORS	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S. TODI MR H K SARMA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2)
5	<b>WITH</b> <a href="#">CRP(IO)/297/2023</a>	HINDUSTHAN EARTHMOVERS <b>Versus</b> T K ENGINEERING CONSORTIUM PVT LTD AND ANR	MR G N SAHEWALLA MR N ANIX SINGH MR M SAHEWALLA MR H K SARMA MS K BHATTACHARYYA	MR. S K DEORI (R1, R2) MS. SOMILA (R1, R2) MR. L RUKHI (R1, R2)
<b>HEARING</b>				
6	<a href="#">MACApp./782/2018</a> FIXED, WITH LCR	SRI KARTIK DEKA <b>Versus</b> NATIONAL INSURANCE CO. LTD AND 2 ORS	MR. A K RAY MR. I GOGOI MS. T DAS	MR. K K BHATTA MS JONA TALUKDAR MS R DEVI
7	<a href="#">MACApp./98/2019</a> WITH LCR	THE ORIENTAL INSURANCE COMPANY LTD <b>Versus</b> SRI ANIL KURUWA and 2 ORS	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. S P CHOUDHURY (R1) MR. A S DHILLON (R1)
8	<a href="#">MACApp./349/2019</a> WITH LCR	THE ORIENTAL INSURANCE CO. LTD., <b>Versus</b> SMTI. MANJU BORAH AND 3 ORS.	MR. S K GOSWAMI MR. B K GOSWAMI MR. R SHARMA	MR. R GOSWAMI(R-1,2,3) B DUTTA(R-1,2,3)

9	<a href="#">WP(C)/2441/2019</a>	PRASANTA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. D BARUAH MS. B KALITA	MR. N UPADHAYAY MR. S NEOG MS. S G BARUAH MR. B BORGHAIN SC, IRRIGATION
10	<a href="#">MACApp./168/2020</a> FIXED, WITH LCR	SMTI NILIMA BALA MALI AND 2 ORS <b>Versus</b> SRI RANJAN CHANDRA BRAHMA AND ANR	MR. T J MAHANTA MR. J SARMAH	MS. R D MOZUMDAR (R-2) MR. A K RAY(R-1) MR. I GOGOI(R-1) MS. C MOZUMDAR (R-2) MR. S P SHARMA MR. M P SARMA (R1,2)
	<b>WITH</b> <a href="#">CO/32/2021</a> in MACApp./168/2020	NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> NILIMA BALA MALI AND 3 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. A K RAY(R-4) MR. J SARMAH MR. I GOGOI(R-4) MISS T DAS(R-4)
	<b>WITH</b> <a href="#">CO/42/2021</a> in MACApp./168/2020	RANJAN CHANDRA BRAHMA <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS.	MR. A K RAY	MS. R D MOZUMDAR (R-4) MS. C MOZUMDAR (R-4) MR. S P SHARMA (R-4)
	<b>WITH</b> <a href="#">I.A.(Civil)/2116/2024</a> in MACApp./168/2020	SRI RANJAN CHANDRA BRAHMA, <b>Versus</b> SMTI NILIMA BALA MALI AND 3 ORS	MR. A K RAY MR. A K RAY MR. I GOGOI MISS T DAS	J SHARMA
11	<a href="#">MACApp./294/2020</a> FIXED, WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. <b>Versus</b> SMT. MAMONI SARANIA AND 7 ORS.	MR T KALITA MR. A KAKATI	MR A HUSSAIN MR. A T SARKAR MR. M HUSSAIN (R5) MR. K KALITA (R5) MS. J GHOSH
12	<a href="#">MACApp./69/2021</a> WITH LCR	NEW INDIA ASSURANCE CO. LTD. <b>Versus</b> SRI DEEPAK HARIZAN @ DIPAK	MS.L SHARMA MR. K K BHATTA	MR. I A TALUKDAR
13	<a href="#">MACApp./86/2021</a> WITH LCR	LIBERTY GENERAL INSURANCE COMPANY LTD. (EARLIER LIBERTY VIDEOCON GENERAL INSURANCE CO. LTD.) <b>Versus</b> URMILA JOSHI AND 2 ORS.	MR T KALITA MR. A KAKATI	MR. N. DEBNATH (r-1,2) MR. S CHETIA (R-3) MR. J P MORE (R-3)
14	<a href="#">MACApp./332/2021</a> WITH LCR	HDFC ERGO GENERAL INSURANCE CO. LTD <b>Versus</b> HITESH DAS AND 5 ORS	MR. R GOSWAMI MS. P BORTHAKUR	MR. N ALAM MR M H AHMED MR. S ISLAM
15	<b>WITH</b> <a href="#">MACApp./285/2020</a>	GUNAJIT NATH <b>Versus</b> HITESH DAS AND 5 ORS.	MR. S U AHMED MR. S ISLAM MR A HAWARI	MR M H AHMED (r-1 to 4) MR. R GOSWAMI (R6) MS. M SAIKIA (R6) MS. P BORTHAKUR (R6)
16	<a href="#">MACApp./174/2022</a> FIXED, WITH LCR	MUSTT. REHANA BEGUM AND 3 ORS. <b>Versus</b> THE REGIONAL MANAGER AND 2 ORS.	R Ali MD S HUSSAIN MR R ALI MS N DEKA MR SAURADEEP DEY MS H BETALA MR I CHAKMA MR. S. K. CHAKMA MR. L HUSSAIN	MR. B SARMA (R-3) MR. K K BHATRA MR. R K BHATRA MR. R SARMA (R-3) MR. A SAIKIA MS JONA TALUKDAR (r-2) MR A DEY (R-3) MS M N KONYAK
17	<b>WITH</b> <a href="#">MACApp./2403/2023</a> (Filing Number)	PUTU RAM BORO <b>Versus</b> MUSST. REHANA BEGUM AND 5 ORS. E	MR. M GOSWAMI	
18	<a href="#">WP(C)/903/2023</a>	MOON BASUMATARY <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	GA, ASSAM
19	<a href="#">CRP(IO)/159/2024</a> FIXED, WITH LCR	LEKHA DAS <b>Versus</b> DHAN CHOUDHURY AND ANR	MS. B S GOYAL MR. A J HAZARIKA MS. N RAJMEDHI MS. P N SUMI	MR. A DHAR(R-1,2) MD F FARIDI(R-1,2)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

-----

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[ For Tuesday,29th October 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

**HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR**

COURT NO: 26

[THIS BENCH WILL SIT AFTER RISING OF  
THE DIVISION BENCH-I, IF TIME PERMITS.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>HEARING</b>				
1	<a href="#">WP(C)/7324/2013</a> PART-HEARD, FIXED	GROUP M MEDIA INDIA PVT. LTD. and ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K BHUYAN MS.I KRISHNATRAIYA MS.B BHUYAN MS.N CHOUDHURY MS.P PATHAK	MR.K N CHOUDHURY GA, ASSAM MR.S SARMA MR.N UPADHAYA MR.M MAHANTA MS.A DEKA ADDL. AG, ASSAM MS.A BORPUJARI
2	<a href="#">WP(C)/47/2016</a> FIXED	MD. ZIAUR RAHMAN @ JIAUR RAHMAN CHOUDHURY <b>Versus</b> THE GUWAHATI MUNICIPAL CORPORATION and 2 ORS	MR.G RAHUL MR.D M NATH	SC, GMC
3	<a href="#">WP(C)/8442/2019</a> FIXED	UTPALA SAHU SINHA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	GA, ASSAM SC, FINANCE

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024

16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**10:30 AM to 1:00 PM**

**2:00 PM to 4:30 PM**

**[ For Tuesday,29th October 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

**COURT NO: 27**

**[CIVIL BENCH-III, IV AND V]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	<a href="#">WP(C)/3769/2024</a> PART-HEARD, BY SLIP	SAILENDRA KUMAR DEURI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. K N CHOUDHURY MS N MAHANTA	GA, ASSAM MR. K K PHUKAN (R-8) MR. A K DUTTA (R-7) MR. K GOGOI (R-1,5,6) DY.S.G.I.
2	<a href="#">WP(C)/1409/2017</a> BY SLIP	OMPRAKASH SHAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.A GANGULY MR.S K SINGH MR.A DUTTA	MR.P J PHUKAN GA, ASSAM SC, APDCL MR.H K SHARMA SC, PCB
3	<a href="#">WP(C)/7904/2017</a> FIXED	ERIS LIFESCIENCES LTD. <b>Versus</b> THE UNION OF INDIA and ANR.	MR.D BARUAH MS.N UPADHYAY	MR. R K D CHOUDHURY (DEPUTY SOLICITOR GENERAL OF INDIA) ASSTT.S.G.I.
4	<a href="#">WP(C)/1034/2018</a>	M/S. RAIDAK BURARCHARA FISHERY COOP. SOCIETY LTD. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. D J MEDHI MR. A SARMA MR. U CHOUDHURY MR. B KOCH	GA, ASSAM MR. D K SARMAH (R 6) MS. A TALUKDAR (R 6)
5	<a href="#">WP(C)/5131/2018</a>	M/S. ROWMARI PHUKAN PHODIA SELF HELP GROUP <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR. B PRASAD MR D KALITA	GA, ASSAM
6	<a href="#">WP(C)/6268/2019</a> FIXED	RAJSHEKHAR SAHA AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. T J MAHANTA MR R CHAKRAVORTY MR. M CHALIHA	MR G N SAHEWALLA GA, ASSAM MD ASLAM MR. S DUTTA, (R-2, R-3, R-4, R-5) MR. P DEKA MR. A CHETIA
7	<a href="#">WP(C)/8268/2019</a>	M/S. DIBRU DANGORI RIVER PART-I MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR D J MEDHI MRS. U BARUAH	GA, ASSAM
8	<a href="#">WP(C)/2244/2024</a> FIXED	MOTALEB BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR B P TODI MR A NATH DR ANKIT TODI MS S JITANI MS M PARBIN MR. D DUTTA	SC, FINANCE AND TAXATION



9	<b>WITH</b> <a href="#">WP(C)/2695/2024</a>	KAMAIHAH ENGINEERING SERVICES PRIVATE LIMITED (OPC) <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	SC, FINANCE AND TAXATION
10	<b>WITH</b> <a href="#">WP(C)/3683/2024</a>	M/S C ZAR TECHNOLOGIES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MS M NIROLA	SC, FINANCE AND TAXATION
11	<b>WITH</b> <a href="#">WP(C)/4500/2024</a>	MONI KANTA DAS <b>Versus</b> UNION OF INDIA AND 3 ORS	MR A KHANIKAR R L CHUTIA	SC, GST DY.S.G.I.
12	<a href="#">WP(C)/4430/2024</a> FIXED	M/S PRANJAL BP GOHAIN <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. K N CHOUDHURY MR. P J SAIKIA MR. L N DIHINGIA	MR S CHAKRABORTY (R-2 TO 5) DY.S.G.I.
13	<a href="#">WP(C)/4555/2024</a> FIXED	BONOSHREE SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MISS. R R KAKATI MS N MAHANTA N GAUTAM	GA, ASSAM SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
<b>ORDERS</b>				
14	<a href="#">WP(C)/2438/2018</a>	M/S. SAIKHOWA SADIYA MEEN SAMABAY SAMITY LTD. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS.	MR. S DEKA MR B DUTTA MS. J BORO	GA, ASSAM
15	<a href="#">WP(C)/8443/2019</a>	RAFIK ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MS. S B CHOUDHURY MS. R SULTANA	GA, ASSAM
<b>HEARING</b>				
16	<a href="#">WP(C)/869/2016</a> PART-HEARD, BY SLIP	ASSAM REAL ESTATE and INFRASTRUCTURE DEVELOPERS ASSOCIATION AREIDA, <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.K N CHOUDHURY MR.M MAHANTA MS.R DEKA MR.A DHAR MR.P P MEDHI	SC, FOREST MR.A B CHOUDHURY MS.M HAZARIKA MR.M K CHOUDHURY MR.P J PHUKAN GA, ASSAM MR.R K BORA SC, G M D A SC, P C B A SC, GMC
17	<a href="#">WP(C)/268/2017</a> PART-HEARD, WITH LCR	MOHIR UDDIN CHOUDHURY <b>Versus</b> THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
18	<a href="#">WP(C)/1053/2024</a> PART-HEARD, B/O	BHUPESH CHANDRA DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA N GAUTAM MS SABINA AHMED	GA, ASSAM
19	<a href="#">WP(C)/1898/2016</a>	SUMAN ROY <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR.A D CHOUDHURY MR. S DEKA MR.D CHOUDHURY MR. P DUTTA	MR.N DEKA MR.M GOGOI SC, IOC
20	<b>WITH</b> <a href="#">WP(C)/1896/2016</a>	JAYDEV BAISHYA <b>Versus</b> THE INDIAN OIL CORPORATION LTD. and 4 ORS	MR. A D CHOUDHURY MR. S DEKA MR. D CHOUDHURY MR. P DUTTA	MR. N DEKA MR. M GOGOI SC, IOC
21	<a href="#">WP(C)/1922/2016</a>	JATINDRA NATH SHARMA <b>Versus</b> THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)

22	<a href="#">WP(C)/1925/2016</a>	NO.041705034 CT/GD ANIRUDHA MAZUMDAR <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.S K SINGHA MR. M B U AHMED MR.B GOGOI	MR.Y DOLOI(R- 1-5) SR. CGC ASSTT.S.G.I.(R 1-5)
23	<a href="#">WP(C)/2050/2016</a>	PRADIP SAIKIA <b>Versus</b> THE UNION OF INDIA and 4 ORS	MR.I H SAIKIA MR.K KALITA MR. D MAZUMDAR MS.S KANUNGOE	C.G.C. MR.S S ROY ASSTT.S.G.I.
24	<a href="#">WP(C)/2175/2016</a>	MD. JEHERUL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR.B K DAS MR.H P GUWALA MR.H P NEOG	GA, ASSAM
25	<a href="#">WP(C)/2192/2016</a>	MUSTT. SANAWOAR BEGUM @ SANOWARA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A K PURKAYASTHA MR.M J BARUAH MR.S SHARMA	MR.B K SARMA SC, SOCIAL WELFARE
26	<a href="#">WP(C)/2652/2016</a>	PRABIN CHANDRA KALITA <b>Versus</b> THE CENTRAL BANK OF INDIA and 3 ORS.	MR.S BORTHAKUR MR.A BORGHAIN	MR.A C SARMA(R- 1-4) MR.B HALDAR R- 1-4 MR.G BHARADWAJ(R- 1-4)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 29/10/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. B M CHETRI	11-09-2024	To	06-11-2024
3)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
4)	MD. A J ATIA	21-10-2024	To	30-10-2024
5)	MR. A K JAIN	08-10-2024	To	10-11-2024
6)	MD. H BHUYAN	11-10-2024	To	02-11-2024
7)	MR. P SARMA	04-10-2024	To	16-11-2024
8)	MR. O P BHATI	04-10-2024	To	16-11-2024
9)	MS. K YADAV	21-10-2024	To	10-12-2024
10)	MR. R L YADAV	21-10-2024	To	10-12-2024
11)	MS N SAIKIA	21-10-2024	To	30-10-2024
12)	MR H MAURYA	21-10-2024	To	20-11-2024
13)	MS. B CHOWDHURY	21-10-2024	To	30-10-2024
14)	MR. N J GOGOI	22-10-2024	To	08-11-2024
15)	MR D C K HAZARIKA	21-10-2024	To	05-11-2024
16)	MR D K MISHRA	22-10-2024	To	30-10-2024
17)	MR K K MAHANTA (Sr. Advocate)	22-10-2024	To	31-10-2024
18)	MR. M A CHOUDHURY	23-10-2024	To	04-11-2024
19)	MR. L C DEY	24-10-2024	To	29-10-2024
20)	MR. B BARMAN	22-10-2024	To	30-10-2024
21)	MR. R A CHOUDHURY	23-10-2024	To	30-10-2024
22)	MRS. B SARKAR	28-10-2024	To	10-11-2024
23)	MR. T ROY	28-10-2024	To	10-11-2024
24)	MR. M H RAJBARBHUIYAN	24-10-2024	To	29-10-2024
25)	MRS. R S DEURI	25-10-2024	To	30-10-2024
26)	MR. A R BHUYAN	25-10-2024	To	08-11-2024
27)	MR. A K PURKAYASTHA	28-10-2024	To	29-10-2024
28)	MR. S SHARMA	28-10-2024	To	29-10-2024
29)	MR I HASSAN	28-10-2024	To	30-10-2024